

# **HIGH COURT OF CHHATTISGARH: BILASPUR**

## **ENDORSEMENT**

Endt. No. 679/Confdl./2020  
I-8-2/2002 (Pt. XII)

Bilaspur, dated the 17/09/2020

Copy of letter no. L-16021/5/2017-GP-I along with enclosures dated 28.08.2020 of the Section Officer (GP-II), Government of India, Ministry of Petroleum and Natural Gas, New Delhi regarding filling the post of Member (Legal) in Petroleum and Natural Gas Regulatory Board (PNGRB) is enclosed herewith for information of the candidates concerned.

*Sanjay*  
17.09.2020  
(Sanjay Kumar Jaiswal)  
I/c Registrar General

Encl: As above

02/2020/ Misc/ Confid

File No. L-16021/5/2017-GP-I

भारत सरकार / Government of India

पेट्रोलियम और प्राकृतिक गैस मंत्रालय / Ministry of Petroleum and Natural Gas

शास्त्री भवन, नई दिल्ली / Shastri Bhawan, New Delhi

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Dated: 28<sup>th</sup> August, 2020

To,

The Registrar General,  
All High Courts (as per list)

Sub: Filling the post of Member (Legal) in Petroleum and Natural Gas Regulatory Board (PNGRB).

Madam/Sir,

*DRL*  
I am directed to say that one post of Member (Legal) has fell vacant on 20.03.2020 in PNGRB and it has been decided to fill the vacancy by inviting applications for the post through open advertisement in leading newspapers. Accordingly, advertisement has been published on 22.08.2020 in leading newspapers including Employment News. Copy of advertisement along with details of the vacancy is enclosed at Annexure.

2. In this regard, it is requested that the vacancy may kindly be given wide publicity through the website and Notice-Boards of the High Court.

Yours faithfully,

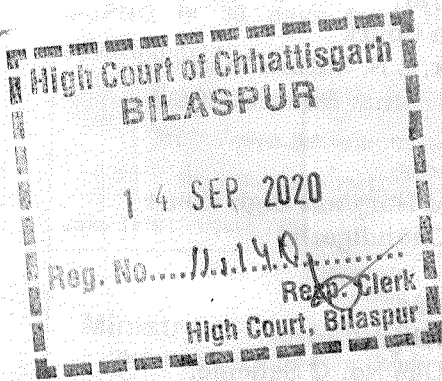
*RK* 28/8/2020

(Ranjit Kumar)

Section Officer (GP-II)

Tel: 2338-5239

Encl: as above.



*Rec*  
*Murug*  
09/09/20  
4:45 PM

F.No. II/4(9)/2020-Estt.-1539  
 भारत सरकार  
 Government of India  
 गृह मंत्रालय  
 Ministry of Home Affairs  
**स्वापक नियंत्रण ब्यूरो**  
**Narcotics Control Bureau**  
 West Block No.1, Wing No.5  
 R K Puram, New Delhi -110066

04 Aug, 2020

**Subject: Filling up the post of Assistant Director in Narcotics Control Bureau under Ministry of Home Affairs on deputation basis.**

Reference: Narcotics Control Bureau's vacancy circular F.No.II/4(13)/2019/697 dated 02/06/2020 published in the Employment News dated 6-12 June 2020 on the subject cited above.

2. The last date for receipt of applications has been extended upto 04/09/2020. All applications must be routed through proper channel.

3. All other instructions will remain unchanged as mentioned in the Vacancy Circular F.No. II/4(13)/2019/697 dated 02/06/2020.

(Ravi Shanker Joshi)

Assistant Director (Admn)

EN 15/47



### Ministry of Petroleum and Natural Gas (MoPNG) - Advt. 02

Invites applications for the post of **Member (Legal)** in Petroleum and Natural Gas Regulatory Board (PNGRB). The post fell vacant on 20.03.2020.

Last date for receipt of applications in MoPNG is 30 days from the date of advertisement.

For details visit to websites:

<http://www.petroleum.nic.in>

<http://www.pngrb.gov.in>

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EN 15/10

F. No. 22-03/2020-MIDH, Tech-I (E-85862)  
 Government of India

### Ministry of Agriculture & Farmers Welfare

Department of Agriculture, Cooperation & Farmers Welfare  
 Krishi Bhawan, New Delhi

Dated, the 27th July, 2020

**Filling up to the post of Research Officer in the Directorate of Arecanut & Spices Development, Calicut, Kerala, a subordinate office under Ministry of Agriculture & Farmers Welfare, Department of Agriculture, Cooperation & Farmers Welfare by Composite method: deputation (including short-term contract plus promotion).**

It is proposed to fill up one post of **Research Officer** (General Central Service, Group-A, Non-Ministerial) PB-3 in the scale of Rs. 15,600-39,100/- plus grade pay Rs. 5400/- (pre-revised), Pay Matrix Level-10 (revised as per 7th CPC) in the Directorate of Arecanut & Spices Development, Calicut, a subordinate office under Ministry of Agriculture & Farmers Welfare, Department of Agriculture, Cooperation & Farmers Welfare, by Composite method: deputation (including short-term contract) plus promotion as per the existing notified RRs. The eligibility conditions are as follows:-

**Deputation (Including short term contract):**

I. Officers under the Central or State Governments/Union Territory Administrations or Indian Council of Agricultural Research or Agricultural Universities or Public Sector Undertakings or recognized research institutions or semi-Government or autonomous bodies or statutory organizations

(A) (i) holding analogous post on regular basis in the parent cadre or department; or (ii) with two years' service in posts in the grade rendered after appointment thereto on a regular basis in pay band-2 Rs. 9300-34800/- plus grade pay of Rs. 4800/- (pre-revised), Pay Matrix Level-8 (revised as per 7th CPC) or equivalent in the parent cadre or department; or

(iii) with three years' service in the grade rendered after appointment thereto on a regular basis in pay band-2 Rs. 9300-34800/- plus grade pay of Rs. 4600/- (pre-revised) Pay Matrix Level-7 (revised as per 7th CPC) or equivalent in the parent cadre or department; or

(IV) with eight years' service in the grade in posts rendered after appointment thereto on a regular basis in pay band-2 Rs. 9300-34800/- plus grade pay of Rs. 4200/- (pre-



### DIVISION OF FLORICULTURE AND LANDSCAPING

ICAR-INDIAN AGRICULTURAL RESEARCH INSTITUTE, NEW DELHI-110 012

#### ONLINE-INTERVIEW NOTICE

Applications are invited to attend the "Interview (online through video conferencing)" for the below positions under different externally funded projects at Division of Floriculture and Landscaping, IARI, New Delhi. The eligible candidates are requested to send their application along with self-attested scanned copies of the original documents to the e-mail addresses mentioned below by 31<sup>st</sup> August, 2020. After screening of the applications, eligible candidates will be informed about interview by e-mail or over phone.

Sr. No.	Name of the Post and Number of Position	Emoluments (Fixed) PM	Date of Interview	E-mail ID
1.	Senior Research Fellow-(01) One	Rs. 31,300/- + 24% HRA	05.09.2020	kumar.gunmeet@yahoo.com
2.	Junior Research Fellow-(01) One	Rs. 31,000/- + 24% HRA	04.09.2020	reetaiaia@yahoo.com
3.	Young Professional-II-(01) One	Rs. 25,000/-	07.09.2020	kishan.swaroop@rediffmail.com

Age limit: Maximum age is 35 years (age relaxation of five years for SC/ST & women candidates and three years for OBC candidates).

The detailed information on qualifications, emoluments, proforma and other conditions etc. can be downloaded from the IARI website <http://www.iari.res.in>

Assistant Administrative Officer

EN 15/50



F. No. 1/29/2014-NCM &amp; HKA

Government of India, Ministry of Textiles  
 O/o Development Commissioner (Handicrafts)

### National Crafts Museum & Hastkala Academy

(Formerly National Handicrafts &amp; Handlooms Museum)

Bhairon Marg, Pragati Maidan, New Delhi-110001

Website: [nationalcraftsmuseum.nic.in](http://nationalcraftsmuseum.nic.in), email: [aso-nnhm@gov.in](mailto:aso-nnhm@gov.in)

Extension of Last date: Deputation

Last date for submission of applications for the following posts has been extended till 31 Aug 2020.

01.	Maintenance Officer/Level 6 - Deputation only Preservation Asstt / Level 5 - Deputation only Security Asstt./Level 5 - Deputation (STC)/Deputation/ Re-employment Exhibition Officer/ Level 6 - Promotion / Deputation / Absorption/Deputation/Re-employment Ref: Employment News 22-28 Feb 2020
02	Sr. Accountant/Level 6-Deputation only Ref: Employment News 28 Mar-03-Apr 2020
03	Junior Accountant/Level 5-Deputation only Admin & Security Officer/Level 7 - Deputation only (* Anticipatory vacancy to make panel only) Ref: Employment News 27 Jun -03 Jul 2020

Armed Forces personnel during their last year of Discharge, can also apply for the post of Exhibition Officer or Security Assistant on Deputation/Re-employment, if they fulfilling the eligibility criteria. For other details, eligibility conditions and Proforma is available on the website of the DC (handicrafts) at URL: [www.handicrafts.nic.in/www.nationalcraftsmuseum.nic.in](http://www.handicrafts.nic.in/www.nationalcraftsmuseum.nic.in).

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WWW.JOBRIYA.IN

Senior Director (M)  
EN 15/51

revised). Pay Matrix Level-6 (revised as per 7th CPC) or equivalent in the parent cadre or department, and

(B) Possessing the following educational qualifications and experience:

**Essential:** (i) Masters Degree in Economics or Statistics or Mathematics or Commerce or Agricultural Economics or Agriculture from a recognized university or institute.

(ii) One year experience of collection, compilation analysis and interpretation of statistical data.

**Desirable:** (i) One year experience relating to spice crops.

(i) The Departmental Statistical Investigator in pay band-2 Rs. 9300-34800/- plus grade pay of Rs. 4200/- (pre-revised) or Pay Matrix Level-7 (revised as per 7th CPC) with eight years regular service in the grade shall also be considered along with deputationists and in case he or she is selected for appointment to the post, the same shall be deemed to have been filled by promotion.

**Note 1:** The departmental officers in the feeder category who are in direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, deputationists shall not be eligible for consideration for appointment by promotion.

(Period of deputation (including short-term contract) including period of deputation (including short-term contract) in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Government shall ordinarily not exceed three years. The maximum age limit for appointment by deputation (including short-term contract) shall not be exceeding fifty six years as on the closing date of receipt of applications).

**Note 2:** For purposes of appointment on deputation basis, the service rendered on a regular basis by an officer prior to 01.01.2006 or the date from which the revised pay structure based on the Sixth Central Pay Commission recommendations has been extended, shall be deemed to be service rendered in the corresponding grade pay or pay scale extended based on the recommendations of the Commission except where there has been merger of more than one pre-revised scale of pay into one grade with a common grade pay or pay scale, and where this benefit will extend only for the post for which that grade pay or pay scale is the normal replacement grade without any upgradation.

**3. Regulation of pay and other terms of deputation:-**

The pay of the officer selected on "deputation" basis will be regulated in the scale of pay attached to the post in accordance with DOP1 OM No. 6/R/2009 Estt. (Pay) dated 17.06.2010 as amended from time to time.

Continued on page 21



**MINISTRY OF PETROLEUM & NATURAL GAS**

**GOVERNMENT OF INDIA**

**SHASHTRI BHAWAN, NEW DELHI - 110001**

**APPLICATIONS FOR SELECTION OF MEMBER (LEGAL), PETROLEUM AND NATURAL GAS REGULATORY BOARD (Advt. - 02).**

Nominations/Applications are hereby invited for consideration of the Search Committee for selection to one post of Member (Legal), Petroleum and Natural Gas Regulatory Board. The post will fall vacant on 20.03.2020.

2. The term of office, the salaries and allowances payable to and the other terms and conditions of service of Member, Petroleum and Natural Gas Regulatory Board is governed by the PNGRB Act, 2006 and the rules notified thereunder. The Act and the Rules notified thereunder are also available on the website at <http://www.petroroleum.nic.in>.

3. Bio-data of those who fulfil the qualifications and not more than 62 years of age as on 01.08.2020, be sent in the format given below:

i.	Name of the Post applied for/ Advertisement No.	
ii.	Name of the Applicant	
iii.	Father's Name	
iv.	Date of Birth	
v.	Age as on <u>01.08.2020</u>	
vi.	Address for Communication	
vii.	Telephone No. - Landline (with STD code) & Mobile	
viii.	E-mail Address	
ix.	Whether application is sent through Proper Channel (Yes/No)	
x.	Present Occupation/Profession/Service	
xi.	Educational Qualifications	
xii.	Previous Employment/Experience Details (enclose details of experience as per PNGRB Act, 2006)	
xiii.	Attach one page write-up of your expectation from the job.	

4. Last date for receiving applications: 30 days from date of advertisement in the leading newspapers (Applications received after this date will not be considered)

5. The applications in the prescribed proforma may be forwarded along with following documents:-

- Special Achievements/Field of Specialization.
- Vigilance Status (VS/IC/PC).
- A statement showing major/minor penalties imposed during the last ten years.
- CR dossiers containing CRs for the last ten years. In case of photocopies of CR dossiers, every page should be duly attested by an officer not below the rank of Under Secretary to the Govt. of India.

6. Application received after the closing date or without the APAR/CRs dossier (or attested photocopies of ACRs) or otherwise found incomplete or not in the prescribed proforma are liable to be rejected. Officers who apply for the post will not be allowed to withdraw their candidature subsequently. Advance copies of application received after the last date or otherwise found incomplete are liable to be rejected.

7. While forwarding the applications, it may be verified & a certificate may be furnished to the effect that the particulars furnished by the officer are correct. It may

also be confirmed that in the event of selection for appointment, the officer concerned will be relieved of his duties.

8. The Search Committee reserves the right to consider persons other than those nominated or who have applied.

9. Address for sending applications:

Joint Secretary (GP),  
Ministry of Petroleum & Natural Gas,  
Shastri Bhawan,  
New Delhi- 110001.